

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Abhishek Bhatti S/o Sh. Ram Avtar EC-3476	PA in the Court of Sh. Viplav Dabass, ASJ (Spl. FTC), North District, Rohini Courts, Delhi.	PA in the Court of Sh. Amit Sahrawat, ASJ-01 (POCSO), North District, Rohini Courts, Delhi.
2.	Ms. Sarita W/o Sh. Balwant Singh EC-83051888	PA in the Court of Sh. Amit Sahrawat, ASJ-01 (POCSO), North District, Rohini Courts, Delhi.	PA in the Court of Sh. Viplav Dabass, ASJ (Spl. FTC), North District, Rohini Courts, Delhi.
3.	Ms. Nazneen W/o Mohd. Aslam, EC-57522204	Reader/JA in the Court of Ms. Deepali Srivastava, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Vikram Bali, ADJ-02, North District, Rohini Courts, Delhi.
4.	Ms. Kanchan Kapoor W/o Sh. Sanjay Kapoor, EC-18258280	Reader/SJA in the Court of Ms. Neha Gupta Singh, CMM, North District, Rohini Courts, Delhi.	Reader/SJA in the Court of Ms. Deepali Srivastava, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.
5.	Sh. Pramod Sakhuja S/o Sh. S. P. Sakhuja, EC-66973381	JA in CMM Office, North District, Rohini Courts, Delhi.	Reader/JA in the Court of Ms. Neha Gupta Singh, CMM, North District, Rohini Courts, Delhi.
6.	Sh. Vikram Gupta S/o Sh. Ishwar Chander Gupta, EC - 45844950	Ahlmad/JA in the Court of Sh. Vikram Bali, ADJ-02, North District, Rohini Courts, Delhi.	JA in CMM Office, North District, Rohini Courts, Delhi.
7.	Sh. Sandeep Bansal S/o Sh. Vijay Kumar Bansal, EC-71365739	Ahlmad/JA in the Court of Ms. Bhujali, MM-01, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Viplav Dabass, ASJ (Spl. FTC), North District, Rohini Courts, Delhi.
8.	Sh. Bharat Bhushan, S/o Sh. Dalbir Singh EC-81618172	JA in Bail Section, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Ms. Bhujali, MM-01, North District, Rohini Courts, Delhi.
9.	Sh. Harish Dabas S/o Sh. Bani Singh EC-35045400	Assistant Ahlmad/JJA in the Court of Sh. Saurabh Goyal, MM-05, North District, Rohini Courts, Delhi.	JJA in Accounts Branch, North District, Rohini Courts, Delhi.
10.	Sh. Deepak Nayyar S/o Lt. Sh. S. K. Nayyar, EC-99140319	JA in Accounts Branch, North District, Rohini Courts, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi.
11.	Sh. Amit Kumar S/o Sh. Ranvir Singh EC-26849953	JJA in Copying Agency, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Saurabh Goyal, MM-05, North District, Rohini Courts, Delhi.
12.	Sh. Jitender S/o Sh. Dharam Chand, EC - 90220467	Assistant Ahlmad/JJA in the Court of Ms. Jyoti Nain, MM-07, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Rohit Kumar, MM-04, North District, Rohini Courts, Delhi.
13.	Sh. Gaurav Lohchab S/o Sh. Mukesh Kumar, EC - 77535773	Assistant Ahlmad/JJA in the Court of Sh. Rohit Kumar, MM-04, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Dharendra Rana, ASJ/Spl. Judge, NDPS, North District, Rohini Courts, Delhi.

14.	Sh. Ravinder Kumar Sahrawat S/o Sh. Satveer Singh, EC - 83608575	Assistant Ahlmad/JJA in the Court of Sh. Dharendra Rana, ASJ/ Spl. Judge, NDPS, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Jyoti Nain, MM-07, North District, Rohini Courts, Delhi.
15.	Sh. Chandni Prasad S/o Sh. Sadanand EC-99389931	Peon in Receipt & Issue Branch, North District, Rohini Courts, Delhi.	Orderly In the Court Ms. Neeti Suri Mishra, SCJ/RC, North District, Rohini Courts, Delhi.
16.	Sh. Karan Pratap Singh, S/o Lt. Sh. Sukhvir Singh, EC-12084666	Orderly In the Court Ms. Neeti Suri Mishra, SCJ/RC, North District, Rohini Courts, Delhi.	Peon in Receipt & Issue Branch, North District, Rohini Courts, Delhi.
17.	Ms. Nivedita W/o Sh. Krishan Mann EC-94310287	Peon in VWDC, North District, Rohini Courts, Delhi.	Peon in Copying Agency, North District, Rohini Courts, Delhi.
18.	Sh. Harish Kumar S/o Sh. Lt. Sh. Jia Lal EC-90392	Peon in Copying Agency, North District, Rohini Courts, Delhi.	Orderly in the Court of Ms. Preeti, MM (Mahila Court-01), North District, Rohini Courts, Delhi.
19.	Ms. Pooja D/o Sh. Dilbag, EC -39017853	Orderly in the Court of Ms. Preeti, MM (Mahila Court-01), North District, Rohini Courts, Delhi.	Peon in Admn. I & II, North District, Rohini Courts, Delhi. (shall also look after the work of Peon in Vigilance Branch (North).

- Note:-1. Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals (if any), before relinquishing their duties.
2. Sh. Parveen Rana (EC-90736), Civil Nazir in the Court of Sh. Vikram Bali, ADJ-02 (North) is directed to look after the work of additional Branch In-charge, Nazarat Branch (North), in addition to the work already assigned to him.
3. Sh. Vikram Gupta, JA (mentioned at S. No. 6 above) shall also look after the work of Bail Section (North) as and when Ms. Aarti Meena, JA in Bail Section happens to be on leave, in addition to the work already assigned to him.
4. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

Seema Maini
(SEEMA MAINI)

Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Dated, Delhi the 15/03/2024

No. 8848-8911 F2N(2)/Admn.II & III/T&P/North/RC/2024

Copy forwarded for information and necessary action to :-

- Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
- Ld. Officer In-charge, Copying Agency, Rohini courts, Delhi.
- Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
- The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
- The Official concerned, North District, Rohini Courts, Delhi.
- The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
- The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- The Facilitation Center, Rohini Courts, Delhi.
- The Record Officer, (RTI), North District, Rohini Courts, Delhi.
- The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
- The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
- Personal Office of the undersigned.

Seema Maini
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Website Computer